

(ख) मायोग के सदस्यों को कितना बेतन व भत्ता दिया जाता है ?

शिक्षा मंत्री (श्री मु० क० छागला) :
(क) और (ख). विवरण सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया।
वेलिये संख्या एल० टी० २०८४/६३]

W. F. A. Memorial Shivaji College,
New Delhi

1497. Shri G. S. Musafir: Will the Minister of Education be pleased to state:

(a) whether five students in First Year (Three Years' Degree Course) offered Punjabi as an elective subject in W.F.A. Memorial Shivaji College, Najafgarh Road, Matiala, New Delhi;

(b) whether any arrangement has been made for the teaching of the subject; and

(c) if not, the reasons therefor?

The Minister of Education (Shri M. C. Chagla): (a) This year five students in W.F.A. Memorial Shivaji College offered Punjabi as Modern Indian Language (compulsory subject), but not as an elective subject.

(b) The College had actually advertised the post of a lecturer in Punjabi and arrangements for recruitment of a lecturer were being completed by the College, but in the meantime four out of the five students had changed over to Hindi from Punjabi as Modern Indian Language and the fifth left the College. The College did not therefore, pursue the matter.

(c) Does not arise.

Welfare of S. C. and S.T. in Punjab

1498. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether any scheme for the welfare of Scheduled Castes and Scheduled Tribes has been formulated for

the State of Punjab in the Third Plan period under the Centre as well as the State Sector;

(b) if so, the details thereof; and

(c) the schemes and the amount spent during the first two years of the Third Plan?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a). Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2085/63].

Machinery for Dealings with Public Grievances

1499. Shrimati Renuka Ray: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government are considering the proposal for setting up a machinery for dealing expeditiously with public grievances; and

(b) if so, its structure and scope?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). Various suggestions made at different times to set up such a machinery have come to the notice of Government. Government are giving thought to this matter, but have not yet come to a decision.

Hindi Novel 'Aavarn'

1500. { Shri Yashpal Singh:
Shri P. K. Ghosh:
Shri Gulshan:
Shri Solanki:
Shri P. H. Bheel:

Will the Minister of Home Affairs be pleased to state:

(a) whether complaints have been received by Government against a recently published Hindi novel 'Aavarn' written by Shri Guru Dutt; and

(b) if so, the action being taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). Yes, Sir; such complaints were received by the Government of India, which were referred to the Delhi Administration since the book was published within their jurisdiction. The publication has since been examined and found to be not actionable under the law.

Committee on Contempt of Courts

1501. Shri Sidheshwar Prasad : Will the Minister of Home Affairs be pleased to state:

(a) whether Government have considered the Report of the Committee on Contempt of Courts; and

(b) if so, whether they propose to bring in a suitable legislation to give effect to the recommendations and if so, when?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The State Governments, Union territory Administrations, the Supreme Court and the High Courts have been invited to express their views on the Committee's recommendations. Further action will be taken on receipt of their comments.

Appointment of High Court Judges

1502. Shri P. R. Patel: Will the Minister of Home Affairs be pleased to state the names of High Court Judges appointed after 1st January, 1955 from amongst advocates?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): A statement is laid on the Table of the House. [*Placed in Library. See No. LT-2086*]63.

Theft of Scooters in Delhi

1503. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 24 scooters and two motor cycles have been stolen from different shopping centres and office areas during November, 1963 in Delhi;

(b) whether it is also a fact that the Delhi Police squad dealing with car thefts did not deal with thefts of motor cycles and scooters; and

(c) if so, the steps taken to recover the scooters and motor cycles and to check their theft in future?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) 6 scooters and 3 motor cycles were stolen during November, 1963 (up to 25-11-63) from office areas and shopping centres.

(b) No, Sir. Theft of vehicles, other than cars, are investigated by the District Police.

(c) Information is flashed to all the mobile vans, neighbouring Police Stations and Border Check Posts. Particulars of the stolen vehicles are provided to the beat constables and published. Police officers and beat constables have been directed to pay special attention to places where vehicles are parked and left unattended.

National Physical Laboratory, New Delhi

1504. Shri N. R. Laskar:
Shri Ramachandra Ulaka:

Will the Minister of Education be pleased to state:

(a) whether the National Physical Laboratory, New Delhi has any positive contribution to our national defence preparation; and